

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3808
ANSWERED ON:19.04.2005
DEPLOYMENT OF ARMED POLICE
Nikhil Kumar Shri ;Purandeswari Smt. Daggubati

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government in consultation with some States have formulated a proposal where the armed police of one State can be deployed in a neighbouring State;
- (b) if so, the details thereof;
- (c) whether the deployment modalities of armed police forces have been worked out between the States;
- (d) if so, the details thereof; and
- (e) the details of the assistance the Union Government will provide in that regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (e): The Sarkaria Commission on Central State Relations recommended deployment of State Armed Police Forces of one State in another for public order duties. This recommendation was considered by the Inter-State Council in the 8th Meeting held on 26-28th August 2003 in Srinagar. While accepting the recommendation, the Inter-State Council decided that the modalities for such sharing of State Armed Police be left to be decided by the participating State Governments.